## CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALAPUR

## Original Application No.200/00574/2018

Jabalpur, this Wednesday, the 27<sup>th</sup> day of November, 2019

# HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Lt Col S K Marwaha, S/o Late Shri Teluram Marwaha, aged about 76 years, R/o 1413 B 1 Gupteshwar Road, Jabalpur, District, Jabalpur (M.P) 482001 -Applicant

(By Advocate – Shri Harish Singh)

#### <u>Versus</u>

- 1. Union of India through the Secretary, Ministry of Defence, Government of India, New Delhi 110060.
- 2. The Director General, NCC, Government of India, Ministry of Defence, West Block-IV, R.K. Puram, New Delhi 110066.
- 3. The Principal Controller of Defence Accounts (Pension), Draupadi Ghat, Allahabad (U.P) 211014.
- 4. The Manager, Punjab National Bank, Centralized Pension Processing Center, PNB Building Arera Hills, Jail Road Bhopal (MP) 462011.
- 5. The Branch Manager, Punjab National Bank, Amanpur Nagpur Road, Jabalpur, District Jabalpur (M.P.) 482002 **Respondents**

(By Advocate – Shri Surendra Pratap Singh)

### ORDER (ORAL)

#### By Navin Tandon, AM.-

Learned counsel for the respondents submits that during the pendency of this Original Application, the reliefs sought for by the

applicant has been granted by the respondents and, therefore, this Original Application has become infructuous.

- **2.** Learned counsel for the applicant agrees to the same.
- **3.** Accordingly, the O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member